NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parti	ies
- SL.NO.	CP08/17 NAME (IN CAP	Admission ITAL)	441 DESIGNA	Reddy Veeranna Co	onstructions Pvt.Ltd
& PHONE NUMBER			REPRESENTAT	ION TO WHOM	SIGNATURE
			(Petitioner	Respondent)	

P. DAKSHAYANI 9900814126.

suppresentative of applicant

Heard PCS. She is directed to file affidavit of any of the Directors to the effect that violation of the provisions of 1956 Act may be invoked for the period ending 31.03.2015 in view of the circular issued by MCA.

Posted 5 24.03.2017.

MEMBER (J)

MEMBER (T)